



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 231/2018 in CP(IB)No.248/7/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Private Limited
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s): (Employed)

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vadendra Joshi	Advocate	7709924433	
Rubaina S Khatoon	Advocate	"	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Venkata Rami Reddy B.Manpal Reddy	Advocate Advocate	9800655656	

ORDER

Learned counsel Mr.Vadendra Joshi and Ms.Rubaina S Khatoon present for Petitioner. Learned counsel Mr.V.Venkata Rami Reddy and Mr.B.Manpal Reddy present for Applicant in IA.

Suo moto opened for re-hearing.

In view of Member relieving today.

List the matter on 28.09.2018.


MEMBER JUDICIAL